

By E-mail/Speed Post

F.No.A.12018/08/2016.AD.III.B  
GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE  
CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS  
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Gr. Floor, Hudco Vishala Building,  
Bhikaji-Cama Place, New Delhi,  
Dated the 27 November, 2018

To,

All the Cadre Controlling Authorities (CCAs)  
under Central Board of Indirect Taxes and Customs

Subject: RRs for various Group 'B' posts of Non-Statutory Departmental Canteens/Tiffin Rooms functioning in various Commissionerates/Directorates under CBEC, Department of Revenue - regarding.

Sir/Madam,

The matter is regarding amending the Recruitment Rules for the Group 'B' posts namely General Manager, Manager cum Accountant and Manager Gr.II in Non-Statutory Departmental Canteens/Tiffin Rooms functioning in various Commissionerates/Directorates under Central Board of Indirect Taxes and Customs.

2. Ad.IV, CBIC's letter F.No.A.11013/18/2005-Ad.IV dated 20.6.2008 (copy enclosed) shows the distribution of Canteen staff across the Board. However, the letter does not mention about the Cadre Controlling Authority (CCA). Concerned CCAs are requested to intimate the offices which are under their jurisdiction out of the 23 noted in Ad.IV's letter dated 20.6.2008. It is also requested to furnish sanctioned strength in the grades of General Manager, Manager-cum-Accountant and Manager Grade-II under Canteen staff.

Yours faithfully,

Encls.:As Above



(B.K.Manthan)

Under Secretary to the Govt. of India  
Telephone No.: 26162780

Copy for similar request to: ADG, HRM-I, DGHRD, Bhai Vir Singh Sahitya Sadan,  
Bhai Vir Singh Marg, Gole Market, New Delhi - 110001.



(B.K.Manthan)

Under Secretary to the Govt. of India